

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 332

TP(Co. Act)- 43(PB)/2022 Old CP No. 625/2016

IN THE MATTER OF:

Sasumorov Enterprises Pvt Ltd

.....APPLICANT/PETITIONER

Vs

Odeon Builders Pvt Ltd.

.....RESPONDENT

SECTION

U/s 433(e) & 433(f) of Com.Act1956

Order delivered on 06.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Mukul Lather and Mr. Ashish Kumar Singh, Advs.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Learned Counsel appears for the Applicant. Proxy Counsel appearing for the Respondent seeks an adjournment.

List the matter on **15.07.2024**.

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)